

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 444**  
**CA/69/ND/2024 IN CP/223/ND/2023**

**IN THE MATTER OF:**

Malini Kumar	...	Applicant
Versus		
Magpie Realty Private Limited	...	Respondent

**Under Section 241.**

**Order delivered on 09.04.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Adv. Pankaj Jain, Adv. Sarthak Dugar  
For the Respondent : Adv. J. Rajesh, Adv. Aniket Mookerjee

**HYBRID HEARING (PHYSICAL & VC)**  
**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned  
to **23.04.2024**.

**Sd/-**  
**(Court Officer)**